

National Company Law Tribunal

Allahabad Bench

CP NO. 19/ALD/2018, CA No. 174/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.02.2018

NAME OF THE COMPANY: Jaiprakash Associates Ltd with Jaypee Infrastructure Development Ltd  
SECTION OF THE COMPANIES ACT/I & B CODE: 230/232 of the Companies act of 2013,

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Pradeep Singh Sisodia	CAC	R. Chahal governor	Pradeep
2.	R.P. Agarwal	Adv.	Pet.	Agarwal

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Shri R.P. Agarwal, advocate along with Harish Vaidh, Senior President Corporate Affairs. Shri Pradip Singh Sisodia, CGSC for Ministry of Corporate Affairs. Shri M.K.Bagri, OL on behalf of R.D.

In the present matter filing of representation affidavit/ report of ROC/ OL as the case may be are awaited. Hence, further time is granted.

The petitioner counsel is further instructed to provide a spare copy of the present company petition to Shri Pradip Singh Sisodia, learned CGSC and Shri M. K. Bagri, OL.

The matter be listed on 8<sup>th</sup> March, 2018.

Date: 15/02/2018

Typed by  
Jyoti  
(Stenographer)

— Sd —

H.P. Chaturvedi,  
Member(Judicial)